

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 364  
TO BE ANSWERED ON DECEMBER 13, 2018**

**FUNDS TO ANDHRA PRADESH UNDER PMAY**

**NO. 364**

**SHRI V. VIJAYASAI REDDY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Rs. 11,200 crore has been approved and released for Andhra Pradesh under PMAY (Urban) since its beginning in 2015;
- (b) whether it is also a fact that the State Government has, so far, utilized only Rs. 1,135 crore;
- (c) if so, the reasons therefor; and
- (d) the physical targets set and achieved in the area of affordable housing, slum re-development in that State during the last three years and the current year, year-wise and district-wise?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

(a) to (c): Central assistance of Rs. 14,414.72 crore has been approved for construction of 9,59,847 houses for the State of Andhra Pradesh under the PradhanMantriAwasYojana (Urban) {PMAY (U)} since its beginning in 2015. An amount of Rs. 3,627.00 crore has been released to the State Government under PMAY (U). Besides, under Credit Linked Subsidy Scheme (CLSS) of PMAY (U), Rs. 113.22 crore has been disbursed to beneficiaries as interest subsidy for acquisition/construction of 5,298 houses in the State. The State Government has submitted Utilization Certificates of Rs. 2,788.82 crore. This, however, excludes utilization of Rs. 113.22 crore under CLSS.

(d) Under the scheme, no State-wise physical targets have been set by the Ministry. States/Union Territories are required to undertake a demand assessment and validate the same to determine the actual requirement of houses to be covered under the PMAY (U). A demand of 13.78 lakh houses has so far been reported under the scheme by State Government of Andhra Pradesh. Physical progress made in the area of affordable housing including slum re-development under PMAY (U) in the State during the last three years and the current year, year-wise and district-wise is annexed.

**District wise details of houses sanctioned, grounded and completed under Affordable Housing including slum Redevelopment during each of last three and current years in the State of Andhra Pradesh under PMAY(U)**

As on 30th Nov 2018

In Nos

Sr. No.	District	Houses	2015-16	2016-17	2017-18	Current Year
1	Anantapur	Sanctioned (Nos)	6	11,241	64,992	66,261
		Grounded (Nos)	6	7,448	61,104	21
		Completed (Nos)	6	3,471	5,614	21
2	Chittoor	Sanctioned (Nos)	4	8,178	25,142	13,193
		Grounded (Nos)	4	5,744	25,142	45
		Completed (Nos)	4	2,434	2,781	45
3	East Godavari	Sanctioned (Nos)	5	24,364	29,641	5,873
		Grounded (Nos)	5	20,409	20,001	125
		Completed (Nos)	5	8,868	3,934	125
4	Guntur	Sanctioned (Nos)	8	24,604	43,776	19,634
		Grounded (Nos)	8	15,811	40,288	142
		Completed (Nos)	8	7,646	6,032	125
5	Kadapa	Sanctioned (Nos)	-	7,480	24,415	723
		Grounded (Nos)	-	6,025	23,962	52
		Completed (Nos)	-	1,442	3,172	52
6	Krishna	Sanctioned (Nos)	1,416	15,193	65,691	15,580
		Grounded (Nos)	1,416	4,791	46,135	276
		Completed (Nos)	24	1,312	2,565	276
7	Kurnool	Sanctioned (Nos)	7	18,636	38,539	27,513
		Grounded (Nos)	7	18,469	38,229	76
		Completed (Nos)	7	6,050	6,685	76
8	Prakasam	Sanctioned (Nos)	-	5,073	27,616	4,830
		Grounded (Nos)	-	4,530	27,616	30
		Completed (Nos)	-	528	1,785	30
9	Sri Potti Sriramulu Nellore	Sanctioned (Nos)	-	20,696	53,761	13,230
		Grounded (Nos)	-	16,149	14,677	102
		Completed (Nos)	-	8,487	2,224	102
10	Srikakulam	Sanctioned (Nos)	-	2,180	15,833	31,188
		Grounded (Nos)	-	2,180	14,677	12
		Completed (Nos)	-	1,604	2,224	12
11	Visakhapatnam	Sanctioned (Nos)	211	20,047	64,795	40,255
		Grounded (Nos)	7	17,135	60,784	315
		Completed (Nos)	7	1,604	4,544	315
12	Vizianagaram	Sanctioned (Nos)	1	11,387	7,818	34,168
		Grounded (Nos)	1	9,378	7,818	79
		Completed (Nos)	1	4,398	141	79
13	West Godavari	Sanctioned (Nos)	-	24,308	28,439	5,406
		Grounded (Nos)	-	23,678	27,891	82
		Completed (Nos)	-	5,421	2,601	82
Grand Total		Sanctioned (Nos)	1,658	1,93,387	4,90,458	2,77,854*
		Grounded (Nos)	1,454	1,51,747	4,47,168	1,357*
		Completed (Nos)	62	63,824	44,726	1,357*

\* In additional, district wise breakup of 1788 houses under CLSS for the current year is awaited from Central Nodal Agencies.